

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 1475 OF 2003
BEFORE THE REGISTRAR M.K GUPTA

BAIJ NATH SAH

Appellant (s)

VERSUS

STATE OF BIHAR
(With office report)

Respondent(s)

Date: 27/04/2010 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Prashant Kumar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Despite order dated 11th March, 2010 of last chance,
appellant failed to file additional documents.
Issue summons for non-prosecution.

(M.K. GUPTA)
Registrar